

Restoration of through Coach to Himachal Express between Hardwar and Nangal Dam

7046. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(b) whether a demand has been received by Government for the restoration of the 'through Coach' between Hardwar and Nangal Dam hauled up by 53 UP/54 DN Himachal Express; and

(b) if so, the likely date by which it would be restored?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) There is no traffic justification for restoration of the through coach which was running during November' 75 to September' 76 between Nangal Dam and Dehradun by 53/54 Himachal Express and connected trains. This apart, there are also shunting difficulties at Ambala Cantt. as well as at Saharanpur where the coach is to be transferred.

Ropeway to connect Dudnai and Siju via Bhaghmara

7047. SHRI CHINGWANG KONYAK: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is proposed to erect a ropeway to connect Dudnai and Siju via Bhaghmara in the Garo Hills; and

(b) if so, the details thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b) The erection of ropeway connecting Dudnai and Siju forms part of the Sixth Five Year Plan proposals of

North Eastern Council. A sum of Rs. 265 lakhs is being provided for ropeway Schemes.

पूर्व रेलवे में गृह निर्माण ऋण

7048. श्री रामावतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अन्य सरकारी विभागों की भांति रेलवे भी अपने कर्मचारियों को भूखंड खरीद और उन पर मकान बनाने के लिए ऋण प्रदान करती है;

(ख) क्या कलकत्ता और पूर्व रेलवे के अन्य समीपवर्ती क्षेत्रों के कार्यालयों में काम कर रहे कर्मचारियों को गृह निर्माण ऋण प्रदान किए गए ;

(ग) यदि हां, तो पूर्व रेलवे के कार्यालयों में काम कर रहे कर्मचारियों को दिए गए ऋणों का, कार्यालय-वार ब्यौरा क्या है ;

(घ) क्या उक्त रेलवे के लेखा विभाग के कर्मचारियों को भी गृह निर्माण ऋण दिए गए हैं ; और

(ङ) यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) जी हां ।

(ख) जी हां ।

(ग) पूर्व रेलवे के कार्यालयों में कार्यरत कर्मचारियों को दिये गये ऋणों का कार्यालय-वार ब्यौरा निम्नलिखित है (1980-81):-

क्र० सं०	कार्यालय की संख्या	कर्मचारियों की संख्या	ऋण की राशि (रुपये)
(i)	मुख्यालय	121	1177100.00
(iii)	हवड़ा	54	496730.00
(iii)	सियालदह	25	215751.00
(iv)	कंचरापाड़ा	12	130005.00
(v)	लिलुआ	9	85552.00

(घ) जी हाँ।

(ङ) व्यौरा निम्नलिखित है (1980-81)

क्र० सं०	कार्यालय की संख्या	कर्मचारियों की संख्या	ऋण की राशि (रुपये)
(i)	मुख्यालय	27	382280.00
(ii)	हवड़ा	1	16200.00
(iii)	कंचरापाड़ा	1	16500.00
(iv)	धनबाद	1	10500.00

**Recruitment of Scheduled Castes/
Scheduled Tribes in Bombay Port
Trust**

7049. SHRI R. R. BHOLE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that there is heavy backlog of posts reserved for Scheduled Castes and Scheduled Tribes in all categories of posts in Bombay Port Trust;

(b) if so, the details thereof;

(c) whether it is also a fact that 50 per cent of the posts are reserved for the sons and daughters of the Port Trust employees;

(d) if so, the reasons therefor; and

(e) how the management propose to fulfil the backlog of quota of posts reserved for Scheduled Caste and Scheduled Tribe employees there?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) In the case of some categories of employees, the number of Scheduled Castes/Scheduled Tribes employees has fallen short of the prescribed percentage;

(b) The actual percentage of the representation of Scheduled Castes/Scheduled Tribes in Bombay Port Trust as on 15-2-81 are given below:

Class	SC (in %)	ST (In %)	
I	4.38	0.88	3
II	(There are only 3 posts under Bombay Port Trust).
III	8.35	1.96	
IV	19.4	0.46	

(c) and (d) Bombay Port Trust authorities have reported that while filling in the posts at entry level through direct recruitment, they first give priority to retrenchees as defined under the Industrial Disputes Act, candidates from the Scheduled Castes/Scheduled Tribes in terms of orders regulating reservation of posts for them, ex-servicemen, the near relation of employees who die in service or who become incapacitated to serve on medical grounds and the ex-employees. After meeting these priorities, the remaining vacancies are filled from among candidates sponsored by the local Employment Exchange and children of Port Trust employees in almost equal proportion. The children of Port Trust employees are required to be registered with Employment Exchange. The benefit to the children of the employees was given in the wider interest of industrial peace at the port.

(e) All possible efforts are being made to recruit candidates from the